

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 4790 TO BE ANSWERED ON: 20.03.2026

Shortage of Fertilizers in Hingoli

4790: SHRI AASHTIKAR PATIL NAGESH BAPURAO:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government is aware that farmers are facing recurrent shortages of essential fertilizers such as urea, DAP and complex fertilizers during critical sowing and cropping seasons, adversely affecting agricultural productivity in the Hingoli district of Maharashtra, if so, the details thereof;
- (b) whether instances of black-marketing, overpricing and uneven distribution through cooperative societies and private dealers have been reported in the said district, if so, the details thereof;
- (c) the details of fertilizer allocation made to the said district during the last three years, crop-season-wise and product-wise;
- (d) whether any monitoring mechanisms, digital tracking systems or real-time stock audits are in place to ensure transparent, timely and equitable distribution; and
- (e) if so, the details thereof along with the corrective steps taken/proposed to be taken to strengthen supply chains, prevent diversion and ensure affordable and uninterrupted fertilizer availability to farmers in the said district?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (e) Following steps are taken by the Government every season for ensuring timely and adequate availability of all fertilizers in the country, including in the State of Maharashtra:

- (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.

- (ii) On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- (iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).
- (iv) The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.
- (v) Regular coordination meetings are held with Ministry of Railways for giving sufficient rakes, priority to fertilizers and for timely evacuation of rakes for States.

Moreover, in order to ensure availability of Urea at affordable prices, under the Urea Subsidy Scheme, it is provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of Urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. Accordingly, all farmers are being supplied urea at the subsidized rate.

Besides, the Government has implemented Nutrient Based Subsidy (NBS) Scheme w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under NBS Scheme, MRP of P&K fertilizers are decontrolled and companies are free to fix MRP as per their business dynamics at a reasonable level which is monitored by the government. The subsidy is provided to manufacturer/importer on notified P&K fertilizers on its PoS sale during the season, depending on their nutrient content to ensure availability of fertilizers to farmers. Further, to ensure affordability, special provisions like Rs. 3500 per MT to cover 'Other Costs' which includes costs incurred from factory gate to farm gate, advantage / disadvantage due to increase / decrease in international prices, provision for GST component included in the MRP and provision for reasonable return @ 4% of net MRP (MRP-GST) have been extended to both imported and domestic DAP and imported TSP over and above NBS subsidy for Kharif 2025 and Rabi 2025-26 seasons.

Further, the mandate of D/o Fertilizers is to ensure adequate availability of fertilizers at State level. However, the distribution of fertilizers within the State at district level is done by the concerned State government.

In this regard, the State government of Maharashtra has informed that the availability of fertilizers in Hingoli district of Maharashtra has remained adequate during the ongoing Rabi 2025-26 season. The information regarding allocation made, availability and closing stock of fertilizers, as informed by the State is as under:

FERTILIZER AVAILABILITY POSITION IN HINGOLI DISTRICT DURING RABI 2025-26 SESAON FROM 01.10.2025 TO 16.03.2026				
(Fig in MT)				
Sr. No.	Grade	Sanctioned Allocation	Total Availability	Closing Stock as on 16.3.2026
1	Urea	17000	22791	8504
2	DAP	6250	8594	4262
3	NPKs	19500	38683	21572
	Total	42750	70068	34338

Besides, as informed by the State, information regarding fertilizer allocation and supply in the said district during FYs 2023-24, 2024-25 and 2025-26 is as under:

Season-wise Fertilizer Allocation in Hingoli District								
(Fig in MT)								
Sr No	District	Grade	FY 2023-24		FY 2024-25		FY 2025-26	
			Kharif	Rabi	Kharif	Rabi	Kharif	Rabi
1	Hingoli	UREA	16150	12270	16200	12260	19885	17000
2		DAP	12940	5850	15800	5736	12964	6250
3		NPKs	28720	16980	34000	18515	37000	19500
Season-wise Fertilizer Supply in Hingoli District								
(Fig in MT)								
Sr No	District	Grade	FY 2023-24		FY 2024-25		FY 2025-26 (as on 17.03.2026)	
			Kharif	Rabi	Kharif	Rabi	Kharif	Rabi
1	Hingoli	UREA	14431	17753	19662	11770	14388	18066
2		DAP	15198	3232	8259	3798	8241	4905
3		NPKs (Complex)	27375	17684	29466	16227	33398	24656
Net availability = Supply made + opening stock at the start of each season.								

Moreover, In order to address the issues such as black-marketing, hoarding and diversion, fertilizer is declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. Accordingly, as informed by the State, no instance of black-marketing, has been reported in Hingoli district.

Furthermore, the Integrated Fertilizer Management System (iFMS) launched in June 2016 which is a comprehensive, all-integrated system covering all functionalities in the fertilizer supply chain. This comprehensive system covers the entire supply chain, meticulously capturing transactional data from raw material procurement, imports to fertilizer production and transportation via rail or road from plants, rake houses, ports to district warehouses, and finally sale at PoS enabled retailers, everything aligned with monthly supply plans at district level and the movement of fertilizers is being captured in real time. Various modules under iFMS have been developed to ensure capture and maintain the fertilizers movement and sale data accurately in a secured manner. In order to prevent diversion and thereby ensure affordable and uninterrupted fertilizer availability to farmers, Department of Fertilizers has put a ceiling of 50 bags of subsidized fertilizers per buyer per month i.e. 300 bags of subsidized fertilizers per season. Additionally, a monthly list of 'Top 20 buyers' of each district is made available in the iFMS log-in of respective district magistrates for taking necessary action at their end. Besides, Department of Fertilizers has also developed a dashboard which can be accessed by authorized users. The dashboard is developed to facilitate easy monitoring by various Stake holders viz. State Agriculture Departments, District Collectors and State Marketing Federations. The State Governments are also monitoring the availability and supply of fertilizers through iFMS and e-Urvarak Dashboard portals.
